



Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

Form 29C - Schema Change Document

Version 1.2

29th March 2024

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Document Revision List

Document Name: 'Form 29C Schema Changes'

Version Number: 1.2

Revision Details

Version No.	Revision Date	Revision Description	Page Number
1.2	29 March, 2024	Refer Section 2.2	3
1.1	29 May, 2023	Refer Section 2.1	3
1.0	09 Aug, 2022	Initial Release	NA

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1 Purpose

The purpose of this document is to track the changes done in Form 29C Schema post first release.

2 Release changes

Below section describes the list of JSON schema changes since the first production release of the schema.

2.1 Schema changes as on 29 May, 2023

Table 1: 29 May, 2023 Changes

Sl.No.	JSON Root Element	JSON element name	Change	Change Description
1	properties	yearEnd	Modified	Changed max value to 2023
2	properties	assessmentYear	Modified	Changed max value to 2023
3	properties	alternateMinimum Tax	Modified	Added 15 % as an option as well

2.2 Schema changes as on 29 March, 2024

Table 2: 29 March, 2024 Changes

Sl.No.	JSON Root Element	JSON element name	Change	Change Description
1	properties	verFinancialYear	Modified	Changed max value to 2024
2	properties	yearEnd	Modified	Changed max value to 2024
3	properties	assessmentYear	Modified	Changed max value to 2024